

File

HIGH COURT OF DELHI : NEW DELHI

No. 2 /DHC/Gaz./G-1/VI.E.2(a)/2016
Dated, the 08th December, 2016.

ORDER

Hon'ble the Chief Justice and Judges of this Court have been pleased to make the following transfer/postings in the Delhi Higher Judicial Service with immediate effect:-

Sl. No.	Name of the Officer (Mr./Ms.)	From	To	Remarks
1	Rajnish Bhatnagar	ADJ-11, Central, THC	District & Sessions Judge, North-West, Rohini	Vice Hon'ble Mr. Justice Yogesh Khanna, elevated as Judge of this Court
2	Asha Menon	District & Sessions Judge, South-East, Saket	District & Sessions Judge, South, Saket	Vice Hon'ble Ms. Justice Anu Malhotra, elevated as Judge of this Court
3	Brijesh Sethi	Principal Judge [HQ], Family Courts, South-West, Dwarka	District & Sessions Judge, South-West, Dwarka	Vice Ms. Ravinder Kaur, posted as District & Sessions Judge (HQ), Central, THC
4	Dilbagh Singh Punia	Principal Judge, Family Courts, Central, THC	District & Sessions Judge, North, Rohini	Vice Mr. Pradeep Chaddah since retired
5	Rakesh Tewari	ASJ-03, Central, THC	District & Sessions Judge, North-East, KKD	Vice Mr. Kamlesh Kumar since retired
6	Poonam A. Bamba	Principal Judge, Family Courts, South, Saket	District & Sessions Judge, South-East, Saket	Vice Ms. Asha Menon
7	A. S. Jayachandra	Principal Judge, Family Courts, North-East, Vishwas Nagar	District & Sessions Judge, Shahdara, KKD	Vice Mr. T.R. Naval since retired

BY ORDER OF THE COURT

(H.C. SURI)
(H.C. SURI)

REGISTRAR-CUM-SECRETARY TO
HON'BLE THE CHIEF JUSTICE

Endst.No. 5088-178 /DHC/Gaz./G-1/VI.E.2(a)/2016

Dated, the 8th December, 2016

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
3. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
4. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
5. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.

6. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
7. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
8. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
9. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
10. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
11. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
12. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
13. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
14. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
15. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
16. The Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
17. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
19. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi.
20. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
21. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
22. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N. Delhi.
23. The Commissioner of Police, Police Headquarters, New Delhi.
24. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N.Dli.
25. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, N. Dli.
26. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
27. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
28. PS to Hon'ble the Chief Justice and all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
29. The AR-cum-P.A. to Registrar General, Delhi High Court.
30. All Registrars, Delhi High Court, New Delhi.
31. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
32. The Joint Registrar, Chief Justice Secretariat, Delhi High Court, New Delhi.
33. The Pay & Accounts Officer, Tis Hazari, Delhi.
34. Joint Registrar (Computers), DHC, with request to display this order on website of Delhi High Court.
35. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
36. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
37. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
38. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
39. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
40. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
41. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
42. Personal file of the officers concerned.
43. Guard File.



JOINT REGISTRAR (GAZETTE-I)

OFFICE OF THE DISTRICT & SESSION JUDGE, SOUTH-EAST DISTRICT, SAKET COURTS COMPLEX,
NEW DELHI.

No. Judl./F.64/Posting&Transfer/SE/Saket/2016/ 14681-14720 Dated, New Delhi: 15/12/16

Copy forwarded for information and necessary action to:

1. The Officer-In-Charge, Admn. I, II & III, Record Room, Copying Agencies, Vigilance, Genl. & Bail & Filing.
2. The Judge In-Charge, Mediation Centre, Saket Courts Complex, New Delhi.
3. The DDO through AAO, Accounts Branch, South-East District, Saket Courts Complex, New Delhi.
4. Concerned Officers of South-East District, Saket Courts Complex, New Delhi.
5. The Chief Metropolitan Magistrate, South East, Saket Courts Complex, New Delhi.
6. The Senior Civil Judge-cum-ARC, South-East District, Saket Courts Complex, New Delhi.
7. The JSCC/ASCJ/GJ, South-East District, Saket Courts Complex, New Delhi.
8. The Administrative Civil Judge South-East District, Saket Courts Complex, New Delhi.
9. The Secretary, DLSA, South-East District, Saket Courts Complex, New Delhi.
10. The AO (Judl.)/Branch Incharge of all Branches of South-East District, Saket Courts Complex New Delhi.
11. The AO (Judl.)/In-charge Pool Car Section, Saket Courts Complex, New Delhi.
12. PIO, South-East, Saket Courts Complex, New Delhi.
13. PRO, Saket Courts Complex, New Delhi.
14. Care Taking Branch, Saket Courts Complex, New Delhi.
15. Reader. to Ld. District & Sessions Judge, South-East District, Saket Courts Complex, New Delhi.
16. Telephone Operator, Librarian, and Reception Office, Saket Courts Complex, New Delhi.
17. Secretary Bar Association, Saket Courts Complex, New Delhi.
18. Website committee (Hindi/English).


(SUNIL CHAUDHARY)
ASJ-01/OIC (Judicial Branch)
For District & Sessions Judge (South East)
Saket Court Complex, New Delhi